

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy
Vs.

.... Applicant/petitioner

M/s. Granite Gate Properties Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Anant A. Pavgi, Advocate For Applicant in IA No. 2643/2020
For Applicant in IA 2043/2021 and IA 3092/2020 -
Adv. Gaurav Gupta, Adv. Aakash Khattar
Mr. Virender Ganda, Senior Advocate, with Mr.
Raghav Kakkar, Mr. Ajay Kurichh, Mr. Ritesh
Tiwari, Mr. Ayandeb Mitra, Advocates for SRA
Mr. P. Nagesh, Sr. Adv. along with Rachit Mittal Adv
for Noida Authority
IA No. 3328 of 2020 - Abhijeet Swaroop Advocate
for Respondents
IA No. 3600/2020 - Gautam Singhal, Adv for the
Applicant - IDBI Bank Ltd
Mr. Kumar Sudeep for Applicant in IA no.
776/2021.
IA 2479/2020 and IA 2467/2021-Adv. Piyush
Singh, Adv. Aditi Sinha for the Applicants
Adv Zorawar Singh for AR
IA 2577/2020-Adv. Piyush Singh, Adv. Aditi Sinha
for Respondent Nos. 1 and 2
IA No. 3029/20 & 2043/21 - Anant Kumar Hajelay
along with Gaurav Gupta, Advocates for Applicant
(Mr. Gurneet Singh Sethi)
IA no. 4549 of 2020: Adv Ashutosh Gupta, Adv
Gaurav Rana, Adv Harshit Garg, Adv Nishant Jain
and Adv Saurabh for the Applicants.
Adv Somya Jaitly in I.A 1245/2020
Adv Anurag Ojha and Shivam Malhotra on behalf of
the Respondents

- 2d -

Abhishek Anand and Pathik Choudhury Advocates
for Resolution Professional of Three C Universal
Developers

Mr. Akash Chatterjee, Adv. for R-2 in CA-764/2020

Mr. Saurabh Balwani, Adv. for Resolution
applicant(SMV Agencies)

Mr. Ravi Kumar Aggarwal, Adv.

Mr. Sumant Batra, Mr. Sahil Sethi, Mr. Sanyam
Saxena, Mr. Gitesh Chopra, Advs.

ORDER

A bunch of applications filed in this matter mainly some pertaining to avoidance applications and in many of the applications the notice has not been issued, the same may have to be issued by the parties on its application and we fix a date for hearing on 24.08.2021 for the disposal of each and every application.

— sd —

**(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

09.08.2021
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